

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 6<sup>th</sup> April, 2016  
Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 160/2016	Shailesh Singh Vs. Magnum Ventures Ltd.	Mr. Shailesh Singh, Applicant in person
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 255/2015	Green City Vikash Samiti Vs. The Secretary Ministry of Home & Ors.	Mr. C.S.S. Tomar, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Amit Aggarwal, Adv. for R-2 Mr. C. Mohan Rao, Adv. for R-3 Mr. Anuj Agrawal, Adv. for R-4 Mr. Balendu Shekhar, Adv. for R-5 Mr. D. Rajeshwar Rao, Adv. for R-6 to 9
<b>FOR HEARING</b>			
3.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. A. K. Prasad, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Ms. Sakshi Popli, Adv. Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh, Adv. for Noticee No. 7 to 10 & 18 Mr. Anil Grover & Mr. Rahul Khurana, Advs. Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Advs. Mr. Rajkumar, Adv. for CPCB Mr. Satyajit Kumar, Adv. for DSIIDC Mr. Ritesh Khatri, Adv. Mr. Ankit Gupta, Adv. Mr. Sumeer Sodhi, Adv. Mr. Virender Singh Rana, Adv. Mr. Sumit Gahlawat, Adv. Mr. Pulkit Srivastava, Adv. Mr. K. M. Panikkay, Adv.

4.	Original Application No.183/2014	Toxics Link  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Mr. A. K. Prasad, Adv. for R-3 Mr. Dhananjaj Baijal, Adv. for R-4 Mr. Anil Shrivastav, Adv. for R-5 Mr. Shuvodeep Roy, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-7 Mr. Rudreshwar Singh, Adv. for R-8 Ms. Yogmaya Agnihotri, Adv. for R-9 Mr. Shubham Bhalla, Adv. for R-10 Mr. Alok Kumar, Adv. for R-11 Mr. Balendu Sekhar, Adv. for R-12 Mr. Pradeep Mishra, Adv. for R-13 & 31 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Mr. D. K. Thakur, Adv. for R-15 Mr. Arif Sikander Mir, Adv. for R-16 Mr. Jayesh Gaurav, Adv. for R-17 Mr. Jogy Scaria, Adv. for R-18 Mr. Tayenjam Momo Singh, Adv. for R-21 Mr. Pragyan Sharma, Adv. for R-22 Mr. K.V. Garish Chaudhary, Adv. for R-23 Mr. A.K. Panda, Adv. for R-24 Mr. Abhimanyu Garg, Adv. for R-25 Mr. Anup Singh, Adv. for R-26 Mr. M. Yogesh, Adv. for R-28 Ms. Ritu Raj Biswas, Adv. for R-29 Mr. Mukesh Verma, Adv. for R-30 Mr. Amit Agarwal, Adv. for R-32 Mr. Suryanaran Singh, Adv. for R-45 Ms. Savitri Pandey, Adv. for R-61 Mr.Sarthak Chaturvedi & Mr.Rohit Pandey, Adv. for Andaman & Nicobar Islands Mr. B.V. Niren, Adv. for DGFT Mr. Bikas Kar Gupta, Adv. for State of WB Mr. Devraj Ashok, Adv. for Karnataka SPCB Mr. Amit Agarwal, Adv. for WBPCB Mr. Anil Shrivastav, Adv. for AP Mr. Rajul Shrivastav, Adv. for MPPCB Rituraj Bisnoi, Adv. for Tripura PCB Mr. Digvijay, Adv. for SDMC Mr.Atmaram N.S. Nandkaran, Adv. for Goa
5.	Appeal No. 110/2015 (Previously Original Application No. 282/2013) (M.A.No.760 /2013 & M.A.No.39/2014)	Tarun Bharat Chauhan & Anr.  Vs. U.O.I. & Ors.	Mr. Pinaki Mishra, Sr. Adv., & Mr. Nitin Gupta, Adv. for the Applicant.  Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. B.V. Niren, Adv. for R-2 Ms. Savitri Pandey, Adv. for R-3 & 6 Mr. Sudhir Kulshreshtha, Adv. for R-4 Mr. Pradeep Mishra, Adv. for R-5 Ms. Reena Singh, AAG for R-7 & 8 Mr. Gaurav Dhingra, Adv. For R-9 Mr. A. K. Prasad, Adv. for MoUD
6.	Original Application No. 422/2015	Piyush Singh  Vs. Union of India & Ors.	Mr. Piyush Singh & Mr. Aditya Parolia, Adv. for Applicant  Mr. Vivek Sharma, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-5
7.	<b>Execution Application No. 01/2016</b> (Earlier M.A.No.1044/2015) in Original Application No. 94/2014	Ravinder Yadav  Vs. GNCTD & Ors.	Mr. Ravinder Yadav, Applicant in person  Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Ms. Jasvin Dhama, Adv. for R-3 Mr. D. Rajeshwar Rao, Adv. for R-5 Ms. Puja Kalra, Adv. for SDMC

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